



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.03.2026

### **NOTICE**

Please take notice that the following matter listed in the Court – II on 30.03.2026 will not be taken up. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) No. 20 of 2025	Amit Popatlal Patel Vs. Vipor Chemicals Pvt. Ltd. & Ors.	Samriddh Bindal	Monaal Davawala- R1

By order of Hon'ble Chairperson  
-Sd/-  
Registrar